National Company Law Tribunal Allahabad Bench Allahabad

80(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016.

NAME OF THE COMPANY: Dr. Anurag Dikshit & Anr.

Vs.

M/s Galaxy Life Care Services (P.) Ltd. & Anr.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. ABHAY K. DAS Adv. besilions Albay Kunurs.

2. ADESH TONDON PCS Perhones Aller tools.

3. RASHISH SINHA 199,2016 Respondent fagure

(I) 80(ND)/2015 Dr. Anurag Dikshit & Anr. Vs. M/s Galaxy Life

Care Services (P) Ltd & Anr.

(II) 1 (ND) 2016 Shri Vishvesh Dutt Tiwari & Anr. Vs. M/s Galaxy Life Care Services (P) Ltd & ANr.

Both the parties are represented by their respective counsel. Both the company petitions are connected in the sense that it pertains to the same company. As since the paid of capital involved in the matters more than six crores, hence it is expected to be heard and disposed of by a Division Bench of this tribunal. As today corum of the Court is not complete the matter is now adjourned for a convenient date of the Learned Counsel for the parties.

The case is now fixed on 26.09.2016 for final hearing in both the matters.

The matter to be listed on 26.09.2016.

SH. H.P. CHATURVEDI (Judicial Member)

Dated 14.09.2016